

ITEM NO.16

Court 1 (Video Conferencing)

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).12834-12835/2020

(Arising out of impugned final judgment and order dated 02-09-2020 in OMP(ENF.)(COMM.) No.32/2019 and order dated 15-10-2020 in OMP (EFA) (COMM.) No.32/2019 passed by the High Court of Delhi at New Delhi)

M/S SPICEJET LIMITED. & ANR.

Petitioner(s)

VERSUS

KALANITHI MARAN

Respondent(s)

([ONLY I.A. NO. 80739/2021 AND 80732/2021 (APPLICATIONS FOR VACATION OF STAY OF ORDER DATED 06.11.2020) RESPECTIVELY IN BOTH THE MATTERS ARE TO BE LISTED BEFORE HON'BLE COURT]

IA No.80739/2021 - VACATING STAY)

WITH

SLP(C) Nos.12882-12883/2020 (XIV)

(FOR

FOR VACATING STAY ON IA 80732/2021

IA No. 80732/2021 - VACATING STAY)

Date : 10-02-2022 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE A.S. BOPANNA

HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s)

Mr. Mukul Rohatgi, Sr.Adv.

Mr. Sanjay Abbot, Adv.

Mr. Arshdeep Singh Khurana, Adv.

Mr. Malak Manish Bhatt, AOR

Ms. Neeha Nagpal, Adv.

Mr. Abhinav Sharma, Adv.

Mr. Shreedhar Kale, Adv.

Mr. Rajat Bector, Adv.

For Respondent(s)

Mr. Maninder Singh, Sr.Adv.

Ms. Nandini Gore, Adv.

Ms. Sonia Nigam, Adv.

Ms. Natasha Sahrawat, Adv.

Mr. Yash Dubey, Adv.

Mr. Prabhas Bajaj, Adv.

For M/S. Karanjawala & Co., AOR

**UPON hearing the counsel the Court made the following
O R D E R**

The Court is convened through Video Conferencing.

Heard learned senior counsel for the parties at length.

**List on 14.02.2022 to enable the learned senior counsel
for the petitioners to seek instructions.**

**(SATISH KUMAR YADAV)
DEPUTY REGISTRAR**

**(R.S. NARAYANAN)
COURT MASTER (NSH)**